

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2476**

TO BE ANSWERED ON THE 8TH AUGUST, 2018/ SHRAVANA 17, 1940 (SAKA)

POLICE ENCOUNTERS IN UTTAR PRADESH

2476. SHRI SANJAY SETH:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of police encounters which have taken place in Uttar Pradesh, between 1 March, 2017 to 30 June, 2018;

(b) the number of people killed and arrested in cases of police encounters in Uttar Pradesh from 1 March, 2017 to 30 June, 2018 and details thereof; and

(c) the number of people injured in police firing during police encounters in Uttar Pradesh from 1 March, 2017 to 30 June, 2018 and details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): The National Crime Records Bureau (NCRB) does not maintain specific data with respect to number of police encounters. 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property rest primarily with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. Various advisories to improve law & order situations are issued by Ministry of Home Affairs to States/UTs from time to time, which are available in the Ministry's website viz www.mha.gov.in.
